

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 37 OF 2016 &  
IA NO. 93 OF 2016**

**Dated: 19<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Lalpur Wind Energy Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Power Transmission Corporation Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Saahil Kaul

Mr. Matrugupta Mishra

Counsel for the Respondent(s)

:

Ms. Pankhuri Bhardwaj for R-1 to R-3

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **16.01.2017.**

**(I.J.Kapoor)  
Technical Member**

Ts/sh

**(Justice Ranjana P. Desai)  
Chairperson**